

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.09.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7008 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 453 of 2023	Bank of Baroda Vs. Veekay Polycots Limited Through Vivek Raheja, Resolution Professional & Anr.	Ashish Verma

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